

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 01<sup>st</sup> May, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 337/2014 (M.A.No.146/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv.	
2.	Original Application 116 /2013 (M.A.No.93/15)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
3.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv.	
4.	Original Application No. 20/2015 (CZ)	Tribunal at its Own Motion Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB	
5.	Original Application No.21/2014 (W.P.No.6005/13) (PIL)	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
6.	Original Application No. 22/2015 (W.P. No.7467/2014) (PIL)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

**“Sitting will not be held, Since Judicial Member is on Leave.”**